- (iii) Provision of underpass/overpass/flyover/grade separator/pedestrian passes/cattle passes etc. for the safety of road users.
- (iv) Provision of Metal Crash barriers at median and Right of Way (ROW) and mainly on the sharp curves and high embankments for safety and to avoid the fatal accidents etc.
- (v) Provision of low cost safety measures such as cat eyes, road marking with retro reflecting paint, raised pavement marking, delineators, reflectors etc.
- (vi) Provision of road signages as per Indian Road Congress (IRC).
- (vii) Adequate lighting in urban area/bridges, flyover, major Junctions.
- (viii) Provision of plantation in median for environment and to cut the night light glare.
- (ix) Provision of Ambulance to take up the accident victims to nearest hospital within the golden hours.
- (x) Provision of tow-away crane for removal of accident and breakdown vehicles.

## Amount allotted under CSS to Bihar

3170. SHRI RAM KRIPAL YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the scheme-wise and year-wise details of amount allotted under Centrally sponsored schemes of the Ministry to Bihar during financial years 1998-2004 and 2004-2010;
- (b) the scheme-wise and year-wise details of amount released against above allotment during above period; and
- (c) the details of amount already spent by the Bihar Government against above allotment and released?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) This Ministry administers the Central Road Fund (CRF), under which State roads including roads of Economic Importance and roads providing Inter-State-Connectivity are funded. The year-wise details of allocation, release and expenditure in respect of Bihar during Financial Years 1998-2010 out of CRF are given in Statement.

Statement

Details of allocation, release and expenditure during 1998-2010 out of CRF

Rs. in crore

Year	CRF		El and ISC	
	Accrual	Release	Allocation	Expenditure
1	2	3	4	5
1998-1999	0.0231	0.00	0.00	0.00

1	2	3	4	5
1999-2000	0.00	0.00	0.00	0.00
2000-2001	25.69	8.56	0.00	0.00
2001-2002	26.12	0.00	0.00	0.00
2002-2003	33.90	23.99	0.00	0.00
2003-2004	24.49	14.71	0.00	0.00
2004-2005	21.91	6.28	2.00	0.00
2005-2006	39.57	21.83	6.71	0.00
2006-2007	38.65	22.91	3.27	0.00
2007-2008	38.52	16.14	3.15	0.00
2008-2009	40.59	32.03	0.00	0.00
2009-2010	46.28	50.99	6.44	3.36

## Co-operation with Malaysia for development of roads in India

- 3171. DR. T. SUBBARAMI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether to give further impetus to country's lagging highways sector, he has announced setting up a joint panel with Malaysian Government for greater co-operation in the sector;
- (b) whether an agreement on enhanced bilateral co-operation with Malaysia for road has been signed recently; and
- (c) if so, to what extent Malaysia has agreed to provide funds for development of roads in India?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No, Sir.

(c) Does not arise.

## Fund for development of NHs in Maharashtra

- 3172. SHRI PIYUSH GOYAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the total funds sanctioned and released by Government to the State of Maharashtra for the development of National Highways/Express Highways/State Highways and to provide the connectivity to villages with highways in the last three years, year-wise;